**C. P. NO**. 103(ND)16 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN

**HON'BLE MEMBER (J)** 

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: M/s. Shakuntala Devi Golyan & Anr. V/s. M/s. Gallus Chattels Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ABMAY REATER SINGE AND Resp. Company

S. SARWAR LALA

T. A. KITAW

MOHD WAS FEM AKRAM

ARRAM

AND SIGNATURE

SIGNATURE

Resp. Company

Left

Mohand Mark

AND DESIGNATION

REPRESENTATION

SIGNATURE

Resp. Company

Left

Mohand Mark

AND DESIGNATION

REPRESENTATION

SIGNATURE

Resp. Company

Left

Mohand Mark

ARRAM

ARRAM

ARRAM

AND DESIGNATURE

Resp. Company

Left

Mohand Mark

ARRAM

#### **COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

(R.Varadharajan)

S91-

Member (Judicial)

(Maharaj Krishan Hanjura)

sd1-

**C. P. NO.** 90(ND)16 **CA. NO.** 

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

**NAME OF THE COMPANY: M/s.** Smt. Smiti Golyan V/s. M/s. Colorado Chattels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ABMAY RATED	SINGLE Adv	Petition	AG
2.	SARUAR RA	12A Ad.	Rosp. 1-5)	Mw
4	MOND WASEEY	n Ak		

#### **COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

(R.Varadharajan)

Member (Judicial)

(R. VARAPHARA)AN

(Maharaj Krishan Hanjura)

**C. P. NO**. 89(ND)16 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: M/s. Smt. Smiti Golyan V/s. M/s. Gallus Chattels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 ABMAY RATER SINUE Adv Retitioner Lass
2 SALLWAR RAZA Adv REPONDENT 1-9

3. T.M. KIMM Adv.

4 MOND. WASTERM AHRAM Adv.

#### COMMON ORDER

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

(R.Varadharajan)

Member (Judicial)

(R. VARABHARADAN)

(Maharaj Krishan Hanjura)

**C. P. NO**. 104(ND)16 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: M/s. Shakuntala Devi Golyan & Anr. V/s. M/s. Crocus Chattels Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 241/242** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ABHAY PRATAPSINGH Adv Resp. Company Leg

SARWAR RAZA

Adv. Petitione Aug

MOND WASEEM AKRAM

Adv.

#### **COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

(R.Varadharajan)

Member (Judicial)

R. VARADHARADAN

(Maharaj Krishan Hanjura)

C. P. NO. 88(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: M/s. Smt. Smiti Golyan V/s. M/s. Crocus Chattels Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO.	NAME I	DESIGNATION	REPRESENTATION	SIGNATURE
i	ABMY PRATAPS	WOH Adv	PETITIONE	M
1	SARWAR ROZA	Adv.	Responden )	5
2.	T.AKMAN	Ad.	1 0	At. w
3.	MOND. WASEEM A	exan Adu.	25	3

#### **COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

(R.Varadharajan)

R.VARADHARA AN

Member (Judicial)

(Maharaj Krishan Hanjura)

C. P. NO. 102(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: M/s. Shakuntala Devi Golyan & Anr. V/s. M/s. Colorado Chattels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 ABMAY RATED SMAM ADV Resp. Company LB
2. SARWAR RAZA
3. T.A: KMAN
4. WASEEM AKRAM

### **COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

(R. Varadharajan)

1) (R. VARABHARASAH

Member (Judicial)

(Maharaj Krishan Hanjura)